

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/208/2016
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others
NAME OF THE RESPONDENT(S) : M/s Shanti Electricals Agency Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. S.V. SUPRATA

For RESPONDENT

S.V. Supraya
MS3201/14

2. Sai Vihari

For Petitioner

Sai Vihari

ORDER

Counsel representing both the parties are present and submitted that the process of settlement between the parties have come to a final stage. They prayed time to report the final outcome of the settlement. Time extended at request. Put up on 04.09.2017 at 10.30 A.M.

—sd—
(K. Anantha Padmanabha Swamy)
Member (Judicial)

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